

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 06  
CA(CAA)-100(PB)/2020

**IN THE MATTER OF:**

Arjit Agro Pvt. Ltd. and Anant Overseas Pvt. Ltd.

... Applicant/petitioner

**SECTION:**

**Under Section 230-232**

**Order delivered on 28.10.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

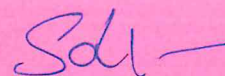
**PRESENT:**

For the applicant

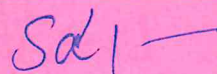
Mr. Ashish Middha & Mr. Purav Middha,  
Advs.

**ORDER**

List the matter on **23.11.2020.**



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**